पद के संबंधी, वगैकरण और वेतन मैत्रिस में स्तर- उक पदों की संख्या, उनका वरीयता और वेतन मैत्रिस में स्तर वे होंगे जो अनुसूची के स्तंभ (2) से स्तंभ (4) में विचित्रित हैं।

(ख) अनुसूची में,—

(i) स्तंभ (4) में,—

(अ) स्तम्भ शीर्षक के स्थान पर निर्देशित स्तम्भ शीर्षक रखा जाएगा, अर्थातः—

"बेतन मैट्रिक्स में स्तर- 6 (35,400-1,12,400 ₹)");
Notices of the Ministry of Finance

Notices of the Ministry of Finance (Department of Revenue)

NOTIFICATION

New Delhi, the 17th February, 2017.

G.S.R. 135(E).— In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules to amend the Central Excise and Customs Department, Executive Assistant (Group ‘B’, Non-Gazetted posts) Recruitment Rules, 2015, namely:—

1. (1) These rules may be called the Central Excise and Customs Department, Executive Assistant (Group ‘B’, Non-Gazetted posts) Recruitment (Amendment) Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Central Excise and Customs Department, Executive Assistant (Group ‘B’, Non-Gazetted posts) Recruitment Rules, 2015,

(a) for rule 3, the following rule shall be substituted, namely:—

“3. Number of posts, classification and Level in Pay Matrix. – The number of said posts, their classification and Level in the Pay Matrix attached thereto shall be as specified in columns (2) to (4) of the said Schedule.”;

(b) in the schedule,—

(i) in column (4), —

(A) for the column heading, the following column heading shall be substituted, namely:-

“Level in the Pay Matrix”;

(B) for the entry, the following entry shall be substituted, namely:—

“Level – 6 in the Pay Matrix (Rs. 35,400-1,12,400)”;

(ii) in column (11), under the heading “Promotion”, for the words, figures and brackets “Tax Assistant in the Pay Band – 1, Rs. 5200-20200 with grade pay of Rs. 2400/-”, the following words and figures shall be substituted, namely:—

“Tax Assistant in Level – 4 in the Pay Matrix (Rs.25,500-81,100)”.

[F. No. A-12018/01/2012-Ad.III.B]

RAJPAL SINGH, Under Secy.

Note: - The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 741(E), dated the 28th September, 2015.